

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :14/12/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1412-AT11A.M.

34-ADMISSION-COURTCODE-AXONAO-11.05 A.M.

1	SEBI Appeal	561/2022 (/0000)	SHEETAL KADAM KASHIRAM KADAM Vs. SEBI	DO	Mr. Gaurav Sharma, Advocate K. Ashar AND Co.
Sub Matter :		Misc. Application/0000995/2022			
Sub Matter :		Misc. Application/0000996/2022			
~	Misc. Application	995/2022	SHEETAL KADAM- CONDONATION OF DELAY Vs. SEBI		Mr. Gaurav Sharma, Advocate
(Main Matter Number :SEBI Appeal/0000561/2022)					
	Misc. Application	996/2022 (/0000)	SHEETAL KADAM- APPLICATION Vs. SEBI	STAY	Mr. Gaurav Sharma, Advocate
(Main Matter Number :SEBI Appeal/0000561/2022)					

797-ADMISSION-COURTCODE-INFOTECHAO-AT11.07AM

2	SEBI Appeal	950/2022	Indian Infotech and Software Ltd. Vs. SEBI		R.V.Legal
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4	SEBI Appeal	951/2022	Varsha Poddar Vs. SEBI	R.V.Legal

2-ADMISSION-COURTCODE - SCORESUNICON-AT11.10AM

5	Misc. Application	1496/2022	Aruna Ashok Tiwari - Delay Vs. Bombay Stock Exchange Limited (Main Matter Number :SEBI Appeal/0000986/2022)	Usha R. Tiwari, Advocate
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	Misc. Application	1498/2022	Ashok Kumar Tiwari Vs. Bombay Stock Exchange Limited (Main Matter Number :SEBI Appeal/0000987/2022)	Usha R. Tiwari, Advocate
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6	SEBI Appeal	986/2022	Aruna Ashok Tiwari Vs. Bombay Stock Exchange Limited Sub Matter : Misc. Application/0001496/2022	Usha R. Tiwari, Advocate
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7	SEBI Appeal	987/2022	Ashok Kumar Tiwari Vs. Bombay Stock Exchange Limited Sub Matter : Misc. Application/0001498/2022	Usha R. Tiwari, Advocate
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678-ADMISSION-CODE-EQUITIESCLIENTFUNDS-AT 11.12A.M

6	SEBI Appeal	989/2022	B.P.Equities Private Limited Vs. National Stock Exchange of India Limited	Mr. Sahebrao Wamanrao Buktare, Advocate Manilal Kher Ambalal and Co.
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790-ADMISSION-COURTCODE-BANASAO-AT11.14AM

7	Misc. Application	1558/2022	RAJESH TUKARAM DAMBRE-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0001006/2022)	Corporate Pleaders, Advocates
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1559/2022	RAJESH TUKARAM DAMBRE-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001006/2022)	Corporate Advocates Pleaders,
	SEBI Appeal	1006/2022	RAJESH TUKARAM DAMBRE Vs. SEBI	Corporate Advocates Pleaders,
	Sub Matter :	Misc. Application/0001558/2022		
	Sub Matter :	Misc. Application/0001559/2022		
<u>932-ADMISSION-COURTCODE-VOLTAIREAO-AT11.16AM</u>				
	Misc. Application	1560/2022	CHANDRAKANT BABU MOHITE-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001007/2022)	Corporate Advocates Pleaders,
	Misc. Application	1561/2022	RAJESH TUKARAM DAMBRE AND ANR.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0001008/2022)	Corporate Advocates Pleaders,
	Misc. Application	1562/2022	RAJESH TUKARAM DAMBRE AND ANR.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001008/2022)	Corporate Advocates Pleaders,
8	SEBI Appeal	1007/2022	CHANDRAKANT BABU MOHITE Vs. SEBI	Corporate Advocates Pleaders,
	Sub Matter :	Misc. Application/0001560/2022		
9	SEBI Appeal	1008/2022	RAJESH TUKARAM DAMBRE AND ANR. Vs. SEBI	Corporate Advocates Pleaders,
	Sub Matter :	Misc. Application/0001561/2022		
	Sub Matter :	Misc. Application/0001562/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>847-ADMISSION-COURTCODE-INFOTECHAO-AT11.18AM</u>				
10	Misc. Application	1618/2022	HARISH JOSHI-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001009/2022)				
	Misc. Application	1619/2022	HARISH JOSHI-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001009/2022)				
	Misc. Application	1620/2022	HARISH JOSHI-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001009/2022)				
11	Misc. Application	1621/2022	KAMAL SHARMA-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001010/2022)				
	Misc. Application	1622/2022	KAMAL SHARMA-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001010/2022)				
	Misc. Application	1623/2022	KAMAL SHARMA-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001010/2022)				
12	Misc. Application	1624/2022	MUKUND BHARDWAJ-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001011/2022)				
	Misc. Application	1625/2022	MUKUND BHARDWAJ-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001011/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
11	Misc. Application	1626/2022	MUKUND BHARDWAJ-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0001011/2022)	R V Legal
	SEBI Appeal	1009/2022	HARISH JOSHI Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0001618/2022		
	Sub Matter :	Misc. Application/0001619/2022		
	Sub Matter :	Misc. Application/0001620/2022		
12	SEBI Appeal	1010/2022	KAMAL NAYAN SHARMA Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0001621/2022		
	Sub Matter :	Misc. Application/0001622/2022		
	Sub Matter :	Misc. Application/0001623/2022		
12	SEBI Appeal	1011/2022	MUKUND BHARDWAJ Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0001624/2022		
	Sub Matter :	Misc. Application/0001625/2022		
	Sub Matter :	Misc. Application/0001626/2022		
<u>303PARTHEARD-CODE-SAHARA-AT11.20AM</u>				
13	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Sub Matter(Disposed) :	Misc. Application/0000440/2019		
	Sub Matter(Disposed) :	Review Application/0000037/2021		
	Sub Matter :	Misc. Application/0000990/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0001229/2021				
	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Misc. Application	990/2022	SAHARA COMMERCIAL CORPORATION LTD Vs. SEBI	INDIA Vis Legis Law Practice
(Main Matter Number :SEBI Appeal/0000250/2019)				

285-DISPOSAL-CODE-BUYBACKEQUITYSHARES-AT12NOON

14	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
Sub Matter(Disposed) : Misc. Application/0000381/2019				
Sub Matter(Disposed) : Caveat Application/0000001/2019				
Sub Matter(Disposed) : Misc. Application/0000805/2022				

425-DISPOSAL-CODE-SYNCHRONIZEDTRADES-AT-12.05PM

15	Misc. Application	616/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000372/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
15	SEBI Appeal	372/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate Manilal Kher Ambalal and Co.
Sub Matter :		Misc. Application/0000616/2021		

233-ADMDISPOSAL-COURTCODE-GDRPENALTY-AT-12.10P.M

16	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
Sub Matter(Disposed) :		Misc. Application/0000499/2021		

669-DISPOSAL-COURTCODE-MFUNITS-AT12.15P.M

17	SEBI Appeal	575/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. SEBI	Cyril Mangaldas Amarchand
Sub Matter(Disposed) :		Misc. Application/0000982/2021		
Sub Matter(Disposed) :		Misc. Application/0001033/2022		

Misc. Application	1439/2021	ALLIED FINANCIAL SERVICES PVT. LTD.AND ANR.-EXEMPT Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000013/2022)			

SEBI Appeal	13/2022	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR. Vs. SEBI	Shikha Sinha Advocate
Sub Matter :		Misc. Application/0001438/2021	
Sub Matter :		Misc. Application/0001439/2021	
Sub Matter :		Misc. Application/0000543/2022	
Sub Matter(Disposed) :		Misc. Application/0000887/2022	
Sub Matter(Disposed) :		Misc. Application/0001116/2022	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	543/2022	ALLIED FINANCIALSER.PVT.LTD. ANDANR.-ADDL.DOCUMENT Vs. SEBI	Ms.Shikha Sinha, Advocate
(Main Matter Number :SEBI Appeal/0000013/2022)				

796-DISPOSAL-COURTCODE-NSECOLOCATION-AT12.20PM

18	SEBI Appeal	747/2021	MASTER CAPITAL SERVICES LIMITED Vs. SEBI	Mr. Sachin Mittal Advocate
	SEBI Appeal	203/2022	ADROIT FINANCIAL SERVICE PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000655/2022		
	Misc. Application	655/2022	SEBI-DELAY IN REPLY Vs. ADROIT FINANCIAL SERVICE PVT. LTD.	THE LAW POINT Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000203/2022)				
	SEBI Appeal	381/2022	PACE STOCK BROKING SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates

325-ADMDIS-CODE-OPENOFFERPARSOLI-AT12.25PM

19	Misc. Application	1425/2021	ZAFAR YOUNUS SARESHWALA AND ANR.-STAY Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000818/2021)				
	SEBI Appeal	818/2021	ZAFAR YOUNUS SARESHWALA AND ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
Sub Matter(Disposed) :		Misc. Application/0001424/2021		
Sub Matter :		Misc. Application/0001425/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>814-DISPOSAL-COURTCODE-FINEWAIVER-AT12.27PM</u>				
20	SEBI Appeal	239/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	Corporate Attorneys
Sub Matter(Disposed) :		Misc. Application/0000438/2022		
Sub Matter :		Misc. Application/0000942/2022		
	Misc. Application	942/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	
(Main Matter Number :SEBI Appeal/0000239/2022)				
<u>830-DISPOSAL-COURTCODE-BLUEPEARL-AT12.30PM</u>				
21	SEBI Appeal	279/2022	BLUE PEARL TEXSPIN LIMITED Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000745/2022		
	Misc. Application	745/2022	BLUE PEARL TEXSPIN LIMITED Vs. SEBI	MS Legal Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000279/2022)				
<u>743-DISPOSAL-COURTCODE-ICDRREGULATION-AT12.32PM</u>				
22	SEBI Appeal	140/2022	CHANNEL NINE ENTERTAINMENT LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000232/2022		
<u>894-DISPOSAL-COURTCODE-WINSOMEGDR-AT12.35P PM</u>				
23	SEBI Appeal	404/2022	JMD Ventures Ltd. and Ors. Vs. SEBI	Vis Legis Law Practice, Advocates
Sub Matter(Disposed) :		Misc. Application/0000681/2022		
Sub Matter(Disposed) :		Misc. Application/0000682/2022		
Sub Matter :		Misc. Application/0000957/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	553/2022	Mr. Pravin Sawant Vs. SEBI	Vis Legis Law Practice
	Sub Matter(Disposed) :	Misc. Application/0000982/2022		
	SEBI Appeal	572/2022	KAILASH PRASAD PUROHIT Vs. SEBI	Vis Legis Law Practice, Advocates
	Sub Matter(Disposed) :	Misc. Application/0000814/2022		
	Misc. Application	957/2022	EXTENTION OF TIME REPLY Vs. JMD Ventures Ltd. and Ors.	ELP Vis Legis Law Practice, Advocates
	(Main Matter Number :	SEBI Appeal/0000404/2022)		

913-DISPOSAL-COURTCODE-BODHTREEAO-AT12.40P.M.

24	62 SEBI Appeal	447/2022	Mr. Hassan Ali and Ors. Vs. SEBI	Nikita Vijay Senior Associate
	Sub Matter(Disposed) :	Misc. Application/0000726/2022		
	Sub Matter(Disposed) :	Misc. Application/0000727/2022		
	Sub Matter :	Misc. Application/0000802/2022		
	Sub Matter :	Misc. Application/0001536/2022		
	Misc. Application	802/2022	Mr. Hassan Ali and Ors.-STAY APPLICATION Vs. SEBI	Nikita Vijay Senior Associate
	(Main Matter Number :	SEBI Appeal/0000447/2022)		
	Misc. Application	1536/2022	Hassan Ali and Ors.-DELAY IN FILING REJOINDER Vs. SEBI	Corporate Professionals
	(Main Matter Number :	SEBI Appeal/0000447/2022)		

681-DISPOSAL-CODE- INSPECTIONBRICKWORK-AT12.45P.M

25	SEBI Appeal	694/2022	BRICKWORK RATINGS INDIA PRIVATE LIMITED Vs. SEBI	SAMVAD: PARTNERS
	Sub Matter :	Misc. Application/0001184/2022		
	Sub Matter :	Misc. Application/0001185/2022		
	Sub Matter(Disposed) :	Misc. Application/0001186/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	Misc. Application	1184/2022	BRICKWORK INDIA LIMITED-URGENCY Vs. SEBI	RATINGS PRIVATE SAMV?D PARTNERS
(Main Matter Number :SEBI Appeal/0000694/2022)				
7	Misc. Application	1185/2022	BRICKWORK INDIA LIMITED-EXEMPTION Vs. SEBI	RATINGS PRIVATE SAMV?D PARTNERS
(Main Matter Number :SEBI Appeal/0000694/2022)				

823-DISPOSAL-COURTCODE-MPFAO-AT12.50PM

26	Misc. Application	1064/2022	MPF Systems Ltd. and Ors.-DELAY Vs. SEBI	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000747/2022)					
	SEBI Appeal	747/2022	MPF Systems Ltd. and Ors. Vs. SEBI	Corporate Advocates	Pleaders,
Sub Matter :		Misc. Application/0001064/2022			